

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction )

DFR No. 1474 of 2011(Execution Petition)  
in Appeal No. 72 of 2009

&

DFR No. 1475 of 2011(Execution Petition)  
in Appeal No. 141 of 2009

Dated 3<sup>rd</sup> **January, 2012**

Present Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Haryana Power Generation Corpn. Ltd. ...Appellant

Versus

H.E.R.C. ....Respondent

Counsel for the Appellant(s) : -

Counsel for the respondent (s): : -

### **ORDER**

A letter has been circulated seeking for adjournment on behalf of the Appellant. It is quite unfortunate that nobody is present on behalf of the Appellant.

Post the matters on **9<sup>th</sup> January, 2012** for dismissal.

**( Rakesh Nath )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Vs/k